

**Roznama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: JM-2nd Class-V  
Before: Sri Saroj Kumar  
Dated 31-01-2022

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S.N	Case No.	Purpose of Proceedings	Next/Disposal Date
1	CRI. CASE/6414/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
2	CRI. CASE/12943/2014	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
3	CRI. CASE/7123/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :02-03-2022
4	CRI. CASE/4444/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :25-02-2022
5	CRI. CASE/4505/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :07-03-2022
6	CRI. CASE/8874/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :23-02-2022
7	CRI. CASE/5178/2013	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :09-03-2022
8	CRI. CASE/814/2016	Order Passed: Stage :Appearance Sub Satge :----	Next Date of Hearing :28-02-2022
9	Cr. Case Complaint (P)/339/2019	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :25-02-2022
10	Cr. Case Complaint (P)/210/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :17-02-2022
11	Cr. Case Complaint (P)/237/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :11-02-2022
12	Cr. Case Complaint (P)/446/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :14-02-2022
13	Cr. Case Complaint (P)/569/2021	Order Passed: Stage :HEARING Sub Satge :----	Next Date of Hearing :08-02-2022
14	CRI. CASE/10033/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :22-02-2022
15	CRI. CASE/4476/2013	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :02-03-2022
16	CRI. CASE/16117/2014	Order Passed: Stage :EVIDENCE Sub Satge :----	Next Date of Hearing :24-02-2022

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<b>No. of Cases Heard</b>	<b>16</b>
<b>No. of Cases listed</b>	<b>16</b>
<b>No. of Witness Examined</b>	
<b>No. of Cases Disposed</b>	<b>0</b>
<b>No. of IA.s Disposed</b>	
<b>No. of Cases Contested</b>	
<b>No. of Cases Uncontested</b>	
<b>No. of M.O.s marked</b>	
<b>No. of Exhibits Marked</b>	
<b>No. of Cases in Mediation</b>	
<b>No. of Cases in Arbitration</b>	
<b>No. of Cases in Lok Adalat</b>	
<b>No. of Cases in Conciliation for ADR</b>	
<b>No. of Cases Adjourned</b>	<b>0</b>

**Presiding Officer**